

**IN THE INCOME TAX APPELLATE TRIBUNAL
VISAKHAPATNAM BENCH, VISAKHAPATNAM**

**BEFORE SHRI N.K. CHOUDHRY, HON'BLE JUDICIAL MEMBER &
SHRI D.S. SUNDER SINGH, HON'BLE ACCOUNTANT MEMBER**

**I.T.A. No. 470/VIZ/2019
(Asst. Year : 2014-15)**

Malasani Murali Krishna, vs. ITO, Ward-4(1),
D.No. GF-8, Meridian Towers, Visakhapatnam.
NAD X Road, Santhi Nagar,
Visakhapatnam.

PAN No. AKOPM 0786 B
(Appellant)

(Respondent)

Assessee by : Shri G.V.N. Hari, Advocate.
Department by : Shri N. Gopi Krishna, Sr.DR

Date of hearing : 20/04/2021.
Date of pronouncement : 20/04/2021.

ORDER

Per D.S. Sunder Singh, Accountant Member:

This appeal by the Assessee is directed against the order of Commissioner of Income Tax (Appeals), Rajamahendravaram, dated 23rd March, 2019 for the Assessment Year 2014-15.

2. The Assessee has preferred the instant application under consideration for withdrawal of the appeal.

3. During the course of hearing, the Id. counsel for the Assessee submitted that since the Assessee has availed the immunity scheme i.e. Vivad Se Vishwas under the Direct Tax Vivad se Vishwas Act, 2020 and the Income Tax Department has issued Form No.3 in response to the application filed by the

Assessee under the scheme, therefore the appeal of the Assessee may kindly be allowed to be dismissed as withdrawn with liberty to seek recall of the order in case any unforeseen circumstances would arise in future.

4. The Ld. DR raised no objection, if the appeal of the assessee is allowed to be dismissed as withdrawn.

5. Having heard both the parties and perused the application for withdrawal of the appeal and Form No.3 (Copy already on record) issued by the Department on dated 12/04/2021. Considering the facts and circumstances, the appeal of Assessee is liable to be dismissed as withdrawn with liberty as prayed for in accordance with law, hence ordered accordingly.

6. In the result, instant appeal of the Assessee stands dismissed as withdrawn.

Order Pronounced in open Court on this 20th day of April, 2021.

Sd/-
(N.K.CHOUDHRY)
JUDICIAL MEMBER

sd/-
(D.S.SUNDER SINGH)
ACCOUNTANT MEMBER

Dated: 20th April, 2021.

vr/-

Copy to:

1. *The Assessee – Malasani Murali Krishna, D.No. GF-8, Meridian Towers, NAD X Road, Santhi Nagar, Visakhapatnam.*
2. *The Revenue – ITO, Ward-4(1), Visakhapatnam.*
3. *The Pr.CIT-2, Visakhapatnam.*
4. *The CIT(A), Rajamahendravaram.*
5. *The D.R., Visakhapatnam.*
6. *Guard file.*

By order

(VUKKEM RAMBABU)
Sr. Private Secretary,
ITAT, Visakhapatnam.